

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1466/2015

New Delhi, this the 6th day of December, 2016.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Sh. Alok Kain,
Age 38 yrs,
Designation-computer instructor.
S/o Sh. Fakir Chand,
R/o 7/134, 1st Floor, Nirankari Colony,
Near Marriage Ground,
Delhi 110009.
2. Ashok Kumar,
Age about 48 years,
Designation- Safai Karamchari
S/o Sh. Ram Lilu,
R/o C-47, New Ashok Nagar,
Delhi-110096.
3. Ashe Ram,
Age about 42 years,
Designation- Safai Karamchari,
S/o Sh. Sadhu Singh,
R/o C-8, New Ashok Nagar,
Delhi-110096.
4. Mahabir Singh,
Age about 51 yrs.
Designation-Watchman,
S/o Late Sh. Sukh Ram Singh,
R/o A-1, 487, Madanpur Khadar,
J.J. Colony,
New Delhi 110076.
5. Umesh Kumar,
Age about 53 years,
Designation-Safai Karamchari,
S/o Late Sh. Ram Singh,
R/o 5, Andhvidyakaya, DDA Park,
Panchkuin Road,
New Delhi 110001.

Applicants

(through Sh. Anand Nandan)

Versus

1. Union of India,
Through its secretary,
Ministry of Social, Justice and Empowerment,
North Block, Parliament,
New Delhi.
2. Govt. of NCT of Delhi,
Through its Secretary,
Old Secretariat,
New Delhi.
3. Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat,
New Delhi.
4. Institution for the blind,
Through its Manager,
Andh Vidyalaya, Amar Colony,
New Delhi.

Respondents

(through Sh. N.K. Singh for Ms. Avnish Ahlawat)

ORDER (ORAL)**Hon'ble Mr. Shekhar Agarwal, Member (A)**

Learned counsel for the applicants has sought leave of this Tribunal to withdraw this OA with liberty to approach appropriate forum.

2. Accordingly, this OA is dismissed as withdrawn with liberty as prayed.

(Raj Vir Sharma)
Member (J)

/ns/

(Shekhar Agarwal)
Member (A)